

## Annexure - 7

Name of the Corporate Debtor : - Edge Brand Architects (India) Private Limited

Date of commencement of CIRP -23rd May, 2023

List of creditors as on - 28th July, 2023

## List of Operational Creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	CGST & Central Excise	Yes	-	02-Jun-23	A) Rs.12,61,232 - Tax Plus Rs. 1,26,123 - Penalty & Interest.(confirmed demand aggregating Rs. 13,87,355) B) Rs.10,22,454 - Tax alongwith penalty & Int. - (unconfirmed demand)	Rs.12,61,232 - Tax Plus Rs. 1,26,123 - Penalty & Interest.(confirmed demand aggregating Rs. 13,87,355)	Government Dues	-	-	No	Zero	Nil	No	10,22,454	Nil	Claim of Rs. 13,87355 - Admitted U/s. 53 (1) (e)(i) - Claim admitted on June 8, 2023 Rs.10,22,454/- not admitted due to time being unconfirmed demand as mentioned in Form B submitted by the claimant itself.
	TOTAL				24,09,809	13,87,355								1022454		

IP CS Pramodkumar Ramesh Ladda  
Resolution Professional

For: - Edge Brand Architects (India) Private Limited

IP Registration No.: IBBI/PA-002/IP-N00694/2018-2019/12148

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